

(b) if so, the objectives with which the cell has been set up;

(c) whether any feasibility report has been prepared by the cell; and

(d) whether the inter-ministerial committee has decided to set up in Lakshadweep electronic ancillary industries or assembling units in consultation with the Lakshadweep Island Administration and if not, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Administrative sanction for the creation of posts for Cell has been issued and necessary action has been initiated for the establishment of the Cell.

(b) The objective of setting up the Cell is primarily to motivate potential entrepreneurs in Lakshadweep and provide necessary guidance and assistance to them in the establishment of their small scale units. The nucleus Cell would perform the following functions :

- (i) Preparation of Project Reports and Techno Economic Feasibility Reports.
- (ii) Selection of products having scope in the Islands and identification of the necessary capital equipment/machinery and suitable raw materials.
- (iii) Selection of appropriate technology and dissemination of process knowhow.
- (iv) Selection of sites and preparation of plant lay-out for the industries to be taken up in the Islands.
- (v) Organisation of motivational training programmes like Entrepreneurship Development Programmes etc.
- (vi) Conducting specific training programmes in Management subjects for the entrepreneurs and their managers and in technical trades for their artisans for upgradation of their skills,

(c) In view of (a) above, does not arise.

(d) The Inter-ministerial Committee had decided to set up a nucleus cell to examine in detail the potential for development of industries and prepare feasibility reports. The possibilities for development of horological, electronics and electro-mechanical industries would also be explored. The Cell would undertake the work soon after it starts functioning.

Threat of closure of Oil Rig Division of BHEL

***7. PROF. RAMKRISHNA MORE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Oil Rig Division of Bharat Heavy Electricals Limited is facing threat of closure due to lack of orders for the drilling equipment from the ONGC and the Oil India Limited;

(b) if so, the reasons for Government to float global tenders for drilling equipment; and

(c) the difference in cost between the BHEL's oil rigs and those which are being imported ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) There has been gross under-utilisation of capacity in the oil rig division of BHEL on account of inadequate orders for oil rigs.

(b) Global tendering is permitted in respect of 13 selected industries including petroleum exploration and production, with a view to obtaining competitive offers.

(c) Prices of BHEL rigs are settled with ONGC/OIL by mutual negotiations on the basis of prevalent international prices and price preference as per Government guidelines. Prices of BHEL rigs compare favourably with imported rigs.

Reopening of Jyanti Colliery (Bihar)

***8. SHRI SALAHUDDIN :** Will the Minister of ENERGY be pleased to state :